

संरक्षित कार्य तथा निर्माण और आवास
मंत्री (श्री भिष्म नारायण सिंह) :

(क) जी, हां ।

(ख) जी, हां ।

(ग) जी, हां ।

(घ) दिल्ली नगर निगम ने सूचित किया है कि क्योंकि कालोनियों को दिल्ली विभाग प्राधिकरण से अपने दखल में लेने को प्रक्रिया में काफी समय लगा था और मीटर रीडिंग का समय पर इन्दराज करना कठिन था, अतः विलों को तदर्थ आधार पर जारी किया गया था । हाल ही में दखल में ली गई कालोनियों के बारे में भी बिल इसी ढंग से जारी किये गये हैं ।

(ङ) क्योंकि भुगतान तदर्थ आधार पर किया गया है और प्रत्येक मीटर की रीडिंग को रिकार्ड करने के बाद समायोजित किया जाता है, अतः राशि को समायोजित करने में किसी कठिनाई की सम्भावना नहीं है ।

Drinking water to Karnataka

5479. SHRI S. B. SIDNAL: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the financial assistance proposed to be given to the Karnataka Government for its Rs. 1,000 crores project for providing drinking water to all towns and cities in India; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Drinking Water Supply is a State subject and the funds required for this purpose are provided in the State

sector in the Five Year Plans. In the Sixth Five Year Plan, the agreed outlay for Water Supply and sanitation is Rs. 132 crores for Karnataka in the state sector. This outlay will be supplemented by Central assistance under the Centrally sponsored Accelerated Rural Water Supply Programme under which grants are given to State Governments to provide safe drinking water to identified problem villages. The extent of financial assistance to be provided under the Centrally Sponsored Accelerated Rural Water Supply Programme during the Sixth Plan period to each State has not yet been decided.

Water supply schemes for Nagaland

5480. SHRI CHINGWANG KONYAK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the LIC propose to provide for water supply schemes in the Nagaland state; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) In the State's Sixth Five Year Plan (1980-85), an allocation of Rs. 10.75 crores has been made for schemes including Water Supply Schemes to be financed by L.I.C. The State Government has not yet furnished the details of these schemes.

Centres to Monitor and Check Air Pollution

5481. SHRI MADHAVRAO SCINDIA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have decided to set up some sixty centres in major industrial cities to monitor and check air pollution; and

(b) if so, the cost of the scheme and the broad features of the monitoring centres to be set up thereunder?